

**Memoranda Received on Rural Ceiling  
from Political Parties**

3701. SHRI D. N. SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received any memoranda from political parties on rural ceilings ; and

(b) if so, the main suggestions in each of their memoranda ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE) : (a) and (b). Representations were received with regard to various aspects of ceiling on agricultural holdings. While some favoured radical ceiling which would leave with a family only one plough unit some others favoured higher level of ceilings. The Central Land Reforms Committee examined the various aspects of the problem before making its recommendations.

**Memoranda on Urban Ceiling received  
from Political Parties**

3702. SHRI D. N. SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have received any memoranda from political parties on urban ceiling ; and

(b) if so, the main suggestion in each of their memoranda ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) No.

(b) Does not arise.

**Permanency to Employee of N.F Corps**

3703. SHRI S. M. BANERJEE :  
SHRI M. C. DAGA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are considering

a proposal to make every Instructor of the National Fitness Corps permanent before his services are transferred to the State Governments ;

(b) if so, when a final decision is likely to be given ; and

(c) whether no one is likely to be transferred without permanency ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c). Government has decided that it would not be possible to confirm the employees of the National Fitness Corps prior to the transfer of the instructors to the State Governments ; but on a request from the staff side the National Council of the Joint Consultative Machinery has asked a Committee of the National Council, comprising representatives of the official and staff sides, to consider the question of grant of permanent status to Government employees in some offices including the National Fitness Corps. In its interim report to the National Council, this Committee has noted that there had been useful discussions between the staff and official sides in regard to the employees in the National Fitness Corps and has recommended that these discussions should continue. This interim report of the Committee has still to be considered by the National Council.

The transfer of the instructional staff under the latest terms offered by the Government of India has already started ; many States have taken over the instructors and other States are in the process of taking over the instructors, none of whom has been made permanent under the Central Government.

**Charges against Purchase of grams and  
Mustard Oil by F.C.I.**

3704. SHRI S. M. BANERJEE :  
SHRI M. M. JOSEPH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there had been serious charges against the purchase of grams and mustard oil by the Food Corporation of India ;

(b) whether this matter is being investigated by the Central Bureau of Investigation ; and

(c) if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Some allegations have been received regarding the purchase of gram and Mustard oil by the Food Corporation of India.

(b) and (c). The allegations are being investigated by the Central Bureau of Investigation or otherwise.

#### Scheme of Social Security

3705. SHRI S. M. BANERJEE :  
SHRI HARI KISHORE SINGH :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is no co-ordinate scheme of social security in the country ;

(b) if so, whether some scheme has been worked out ;

(c) if so, the salient features of the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV) : (a) *Ad-hoc* schemes of social security are being implemented by different agencies under the State Governments. No comprehensive scheme of Social security has yet been drawn up.

(b) and (c). A proposal has been mooted for drawing up a comprehensive social security scheme to include the following :

(i) Old persons who have no income and have no relatives with a direct responsibility to support them ;

(ii) Orphans and children whose parents are not in a position to give them the basic needs of life ;

(iii) Widows with no income of their own, during the first few months of widow-

hood until they are able to join the labour force ; and

(iv) Persons who are severely handicapped and are unable to earn a living and have no property of their own.

The proposal is to cover increasing number of such persons every year. In the fifth year it would be possible to cover annually a population of 48.38 lakhs aged and infirm persons, 11.50 lakhs of destitute children, 1.00 lakh of widows and 1.76 lakhs physically handicapped persons under the scheme: The total cost of implementing the proposal would be Rs. 758 crores in five years.

The implementation of the proposal would have to be gradual depending upon the availability of Funds.

#### Final Decision on Ceiling of Rural Properties

3706. SHRI S. M. BANERJEE :  
SHRI B. N. REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken a final decision regarding the ceiling on rural properties ;

(b) if not, the reasons for this abnormal delay ; and

(c) whether laws in this connection will be made effective from 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The recommendations of the Chief Ministers Conference are under consideration of the Government. Final decision is expected soon.

(c) Yes, Sir.

#### Control over Allotment of Shops in Government Colonies in New Delhi

3707. SHRI R. S. PANDEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether allotment of shops in some